

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-07-2024 AT 10:30 AM**

**Company Petition/44/2023
AND
IA (CA) 154/2024 in Company Petition/44/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Yadagiri R Pendri & Anr

...Petitioner

AND

Escientia Biopharma Pvt Ltd 7 Ors

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/44/2023

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present through Video Conference.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 10.07.2024.

IA (CA) 154/2024

For hearing, call on 10.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)